NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

A' L'ENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

0	T.P No.	Purpose	Section	Name of the Partie	es
130/16	TP 64/17	Hearing	433(e)	Alpharub Crumb Ru	ibber Pvt. Ltd., Vs Falcon Tyres
			/433(f)	Ltd.	
SL.NO. NAME (IN CAPITAL)			DESIGN	NATION	
	&				
PHONE NUMBER			REPRESENTATION TO WHOM SIGNATURE		
	· · · · · · · · · · · · · · · · · · ·		(Petitioner	Respondent)	

Shri Vivekananda, Advocate, representing the counsel for petitioner requested time to communicate the date of hearing to the counsel on record appearing for the petitioner.

List it on 08.04.2017.

MEMBER (J)

Meanwhile, Registry to issue notice to the Respondents.

MEMBER (T)